43

- (b) whether it is a fact that whenever any one of them is on leave, patients are put to great hardship; and
- (c) if so, what steps Government propose to take in the matter ?

THE MINISTER OF HEALTH AND FAMILY PLANNING (DR. KARAN SINGH): (a) Yes, Sir.

(b) and (c) Leave arrangements are made in such cases.

## Loans for implementation of Land Reforms

\*349. SHRI SAWAISINGH SISODIA : SHRIMATI LAKSHMI KUMARI CHUNDAWAT :

Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state :

- (a) whether it is a fact that some State Governments have sought Central assistance in the shape of loans for implementing land reforms in their respective States;
- (b) if so, what are the details thereof; and
- (c) what action the Central Government have taken in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI ANNASAHEB P. SHINDE): (a) to (c) A statement is laid on the Table of the Sabha.

Statement The Central Sector Scheme formulated under the Fifth Five Year Plan for providing short-term and long-term assistance to the allottees of surplus land envisages, interalia, giving loan to such allottees 'as are in need of assistance for development of the allotted land. Assam, Harvana, Himachal Pradesh, Kerala, Madhya Pradesh, Maharashtra, Orissa, Punjab, Rajasthan, Tamil Nadu, U.P., West Bengal and Dadra and Nagar Haveli asked for financial assistance including the loan component of it under this scheme for the year 1975-76. A sum of Rs. 82 lakhs was released in 1975-76 to the States under this scheme.

The Government of Kerala has worked out its requirement for funds for the year 1976-77 for land reforms purposes to be of the order of Rs. 25 cores and has asked for additional assistance towards this purpose.

Meghalaya has also indicated an additional requirement of Rs. 5 lakhs for land reforms during the financial year 1975-76. This is proposed to be accommodated within the Plan outlay of the State foT the year 1975-76.

## **Consumption of fertilisers in States**

\*350. SHR! NARASINGH PRASAD NANDA: Will the Minister of AGRI-CULTURE AND IRRIGATION be pleased to state the quantity of fertilisers, variety-wise, consumed in each State from June, 1975 to March, 1976

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI ANNASAHEB P. SHINDE): The information has been called for from the State Governments and will be placed on the Table of the Sabha as soon as it is received.

## Setting up of National Institute of Sports

- •351. SHRI S. W. DHABE: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:
- (a) whether Government have formulated any scheme for the development of sports facilities in the country;
- (b) if so, what are the details in this regard; and
- (c) whether Govern ment propose to set up any more National Intsitutes of Sports besides the one at Patiala, in some other parts of the country?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (SHRI D. P. YADAV): (a) and (b) A statement is laid on the Table of the Sabha.

(c) A branch of the Netaji Subhas National Institute of Sports, Patiala has been set up at Bangalore to make improved facilities available South India. There is no proposal under consideration of Government to set up any other national institute of sports.